

and (b) there are no reports of large scale pest attacks on Jowar crop in the country. The State Government of Maharashtra has, however, reported low incidence of shootfly pest on Jowar crop. Necessary technology of pest control in Jowar crop has already been developed in the country by National Research Centre for Sorghum (ICAR) Hyderabad and State Agricultural Universities. As per the technology developed to control shootfly pest the farmers are advised to adopt soil application with pesticides namely Carbofuran or Phorat. The Government of Maharashtra is taking steps on these lines, in addition to giving subsidy to small and marginal farmers for purchase of pesticides.

Scarcity of milk and Milk Products in Delhi

3827. SHRI MADAN LAL KHURANA:
SHRI GOPI NATH GAJAPATHI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a scarcity of milk and milk products especially DMS Ghee in Delhi;

(b) if so, the reasons therefor; and

(c) the remedial steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN) : (a) and (b) Delhi Milk Scheme (DMS) have maintained the levels of supply of liquid milk though the fresh milk procurement was lower than in the last year. This was done by reconstitution of skimmed milk powder and white butter. Milk products including ghee are manufactured to the extent of surplus milk fat available.

(c) The Delhi Administration have issued orders banning the production of milk products until August, 1991 in order to increase availability of liquid milk in the city. The State Cooperative Dairy Federations of neighbouring States have been contacted for augmenting supplies and daily supply of milk to DMS has since been increased.

Kashmiri Migrants in Madhya Pradesh

3828. SHRI SUSHIL CHANDRA VERMA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons migrated to Madhya Pradesh from Jammu and Kashmir during last two years due to terrorism;

(b) whether any assistance has been provided to such migrants;

(c) if so, the details thereof; and

(d) the details of the assistance provided to Government of Madhya Pradesh by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB) : (a) to (d) As advised by the Government of Madhya Pradesh 274 Kashmiri migrants have taken refuge in Madhya Pradesh and the State Government is paying Rs. 200/- per head per month besides arrangement of blankets during winter season. They have also waived the condition of Madhya Pradesh Domicile for admission of the Kashmir students in Engineering and Medical colleges.

Government of Madhya Pradesh has not asked for any assistance in this regard.

[Translation]

Setting up of post offices, telegraph offices and telephone exchanges in Rajasthan

3829. PROF. RASA SINGH RAWAT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the district-wise number of post offices, telegraph offices and telephone exchanges proposed to be set up in Rajasthan during 1991-92;

(b) the amount allocated therefore; and

(c) the number of STD and STD connections provided in Ajmer district of Rajasthan during the last one year?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) **Post Offices:** The information is furnished in the Statement—1.

Telegraph Offices: No specific target has been fixed for opening telegraph offices in Rajasthan District-wise. It is, however, proposed to upgrade six